

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

UNSTARRED QUESTION NO. : 806

TO BE ANSWERED ON THE 27th July 2026

**DELAY IN PUBLICATION OF AAIB FINAL REPORT ON AI-171
CRASH**

806. SMT JEBI MATHER HISHAM

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the reasons for the delay in releasing the AAIB final report over a year after the AI-171 crash, despite the Minister's assurance that it is in its last stage;

(b) whether pilot conduct is among the causes examined, as reported by international media, if so, the details thereof;

(c) whether Government will commit to a public the release date and timeline for the complete report without redactions, if so, the details thereof; and

(d) the outcome of DGCA's OEM-level testing of the fuel control switch locking mechanism in Seattle, ordered after the February, 2026 grounding?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): There is no delay in the investigation. The timeline for a major accident investigation cannot be predicted, as it depends on several factors and is an evolving process involving multiple variables.

The investigation is under progress. All probable causes and contributing factors leading to the accident are being investigated.

The final investigation report (including all the findings) will be made public and published on Aircraft Accident Investigation Bureau (AAIB) website after completion of the investigation.

(d): Directorate General of Civil Aviation (DGCA), as part of continued airworthiness, directed Original Equipment Manufacturer (OEM) level testing of Fuel Control Switch Locking Mechanism in Seattle. Detailed examination of Fuel Control Switch including structural integrity of Fuel Control Switch detents was carried out and no abnormality was observed. However, further inspection of complete 'Thrust Control Module' at OEM facility is underway.
